

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP 741/441/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 26.07.2018

NAME OF THE PARTIES: Dow Jones Consulting India Pvt Ltd.

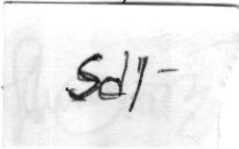
Section 441 of the Companies Act, 2013

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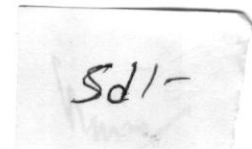
**ORDER**

33. **CP 741/441/2018**

The Company Petition allowed on imposing cost of ₹2,00,000 upon the  
Company and ₹50,000 each to the Directors.



**RAVIKUMAR DURAISAMY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)